

ITEM NO.23

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 24/2024

JAMIAT ULAMA-I-HIND HALAL TRUST

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 176204/2024 - APPLICATION FOR PERMISSION, IA No. 175934/2024 - APPLICATION FOR PERMISSION, IA No. 11128/2024 - EXEMPTION FROM FILING O.T., IA No. 99446/2024 - EXEMPTION FROM FILING O.T., IA No. 11126/2024 - GRANT OF INTERIM RELIEF

WITH

W.P.(CrI.) No. 2/2024 (X)

(IA No. 723/2024 - EXEMPTION FROM FILING O.T., IA No. 33609/2024 - EXEMPTION FROM FILING O.T., IA No. 138939/2024 - INTERVENTION/IMPLEADMENT, IA No. 2589/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 722/2024 - STAY APPLICATION

W.P.(CrI.) No. 690/2023 (X)

(IA No. 267594/2023 - EX-PARTE STAY, IA No. 267595/2023 - EXEMPTION FROM FILING O.T., IA No. 35759/2024 - EXEMPTION FROM FILING O.T., IA No. 2125/2024 - EXEMPTION FROM FILING O.T., IA No. 222734/2024 - INTERVENTION/IMPLEADMENT, IA No. 2124/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 5753/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

Date : 20-01-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Ejaz Maqbool, AOR
Mr. Shahid Nadeem, Adv.
Mr. Saif Zia, Adv.

Mr. Raju Ramachandran, Sr. Adv.
Mr. Sarim Naved, Adv.
Mr. Shahid Nadeem, Adv.
Mr. Mujahid Ahmed, Adv.
Mr. Daniyal Khan, Adv.
Mr. Saurabh Sagar, Adv.

Mr. Zeeshan Ahmad, Adv.
Ms. Sugandha Anand, AOR

Mr. M.R. Shamsad, Sr. Adv.
Mr. Arijit Sarkar, Adv.
Mr. Farrukh Rasheed, AOR
Ms. Zeb Hasan, Adv.

For Respondent(s) :

Ms. Garima Prasad, Sr Adv, A.A.G.
Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. Sr Singh, Sr. Adv.
Mr. Ankur Prakash, AOR
Mr. Diyanishu Sahai, Adv.

Mr. N Venkatraman, A.S.G.
Mr. Raj Bahadur Yadav, AOR
Ms. Sweksha, Adv.
Mr. V Chandrashekhara Bharathi, Adv.
Mr. H R Rao, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Ishaan Sharma, Adv.

Ms. Archana Pathak Dave, A.S.G.
Mr. Saurav Roy, Adv.
Mr. Udit Dedhiya, Adv.
Ms. Tusharika Sharma, Adv.
Mr. Sankalp Mishra, Adv.
Mr. Sudarshan Lamba - Aor, Adv.
Mr. Amrish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. As prayed, four weeks' time is granted to the learned counsel for the respondent to file rejoinder affidavit.
2. List these matters in the week commencing from 24.03.2025 on a non-miscellaneous day.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)